

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 11<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP (IB) No. 27/CB/2022, IA (IB) No. 220/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Grasim Industries Ltd. -Vs- Madhya Bharat Papers Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. B. Panigrahi, Adv.  
Mr. Subham Sharma, Adv.

For Respondent (s)

Mr. Rishav Banerjee, Adv.  
Mr. Supriyo Gole, Adv.  
Ms. Madhuja Barman, Adv.

**ORDER**

**IA (IB) No. 220/CB/2023**

Ld. counsel Mr. Rishav Banerjee appears for the petitioner. Ld. counsel Mr. B. Panigrahi appears for the respondent. This is an application filed under the Rule 55 read with Rule 11 of NCLT Rules, 2016 to grant leave to file sur-rejoinder on record. Other side has no objection. Hence, the application is allowed. Sur rejoinder is taken on record. Both sides counsel are directed to upload rejoinder and sur rejoinder in the e-portal.

**CP (IB) No. 27/CB/2022**

Both sides counsel present. List the matter on 04.10.2023.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**